



**भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA**

वेबसाइट : www.rbi.org.in/hindi
Website : www.rbi.org.in
ई-मेल/email : helpdoc@rbi.org.in



संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, फोर्ट, मुंबई-400001

Department of Communication, Central Office, S.B.S.Marg, Fort, Mumbai-400001
फोन/Phone: 022- 22660502

January 04, 2022

Cancellation of Certificate of Authorisation

The Reserve Bank of India, in exercise of the powers conferred on it under the Payment and Settlement Systems Act, 2007, has cancelled the Certificate of Authorisation (CoA) of the below mentioned Payment System Operators (PSOs):

Sr. No.	Company's Name	Registered Office Address	CoA No. & Date	Payment System Authorised	Date of Cancellation	Reason for Cancellation
1.	Muthoot Vehicle & Asset Finance Limited	1 st Floor, Cochin Dental Clinic Building, Market Road, Towards Kombara, Kochi – 682 014	23/2009 dated 29.10.2009	Issuance and Operation of Prepaid Payment Instruments	31.12.2021	Non-compliance with regulatory requirements
2.	Eko India Financial Services Private Limited	3rd Floor, Phase II, Plot No 34, Institutional Area, Sector 44, Gurgaon – 122 003	80/2015 dated 25.03.2015	Issuance and Operation of Prepaid Payment Instruments	31.12.2021	Non-compliance with regulatory requirements

2. Following the cancellation of the CoA, these companies cannot transact the business of issuance and operation of Prepaid Payment Instruments. However, customers or merchants having a valid claim, if any, on these companies as PSOs, can approach them for settlement of their claims within three years from the date of cancellation.